

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 89 of 2014

In

DFR No. 242 of 2014

Dated : 17th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Powergrid Corporation of India Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

I.A. No. 89 of 2014

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 12.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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